

(b) The Central Silk Board is implementing a World Bank assisted National Sericulture Project in Gujarat and has set up the following infrastructure in the State for the development of mulberry sericulture;

- (1) Basic Seed Farm Cum Grainage-
- (2) Technical Service Centres-
- (3) Demonstration -Cum-Training Centre
- (4) Cocoon Drying Chamber
- (5) Sericulture Training School

Besides, several field development programmes are being implemented by the Central Silk Board to encourage development of mulberry sericulture in various States, including Gujarat. These programmes include schemes for-

- (1) Provision of subsidy for establishment of mulberry rearing units.
- (2) Supply of rearing kits to small and marginal farmers.
- (3) Free distributions of rearing equipments to SC/ST sericulturists and landless labourers
- (4) Supply of improved mulberry seed cuttings.
- (5) Training of study tours for farmers.

[Translation]

Registered Recruiting Agents

7512. SHRI LALL BABU RAI : Will the Minister of LABOUR be pleased to state :

- (a) the number of complaints regarding malpractices by registered recruiting agents received during each of the last two years;
- (b) whether such complaints are examined properly,
- (c) if so, the number of persons punished during the above period;
- (d) whether the punishment for such malpractices is confined only to cancellation of registration number;
- (e) if so, whether the Government propose to review the provisions Act, 1983; and
- (f) if so, the details thereof?

THE MINISTER OF LABOUR (SHRI P.A. SANGMA):
(a) During the years 1993-94 and 1994-95, 107 and 62 complaints respectively were received against the registered recruiting agents regarding malpractices.

(b) Yes, Sir.

(c) On the basis of the complaints received, the Registration Certificates of 9 recruiting agents were

suspended during the years 1993-94 and 1994-95 recruiting agents were suspended during the years 1993-94 and 1994-95 and they were not allowed to do recruitment business during the period of suspension

(d) Besides cancellation of registration certificates, the Emigration Act, 1983 also provides for suspension of the operation of the certificate for a period of 30 days and penal action punishable with imprisonment which may extend to two years and with fine which may extend to two thousand rupees.

(e) No, Sir.

(f) Does not arise.

[English]

Functioning of Security Presses

7513. SHRI R. SURENDER REDDY : Will the Minister of FINANCE be pleased to state :

- (a) the number of workers employed in Government Security Presses at Nasik and Hyderabad;
- (b) the capacity utilisation, turnover and profits/losses of the aforesaid two presses during each of the last three years;
- (c) the details of the orders placed by the Postal Department for printing of postal stationery during each of the last three years; Press-wise;

(d) whether the aforesaid security presses were unable to meet the entire requirements of the Postal department and the Postal Department consequently decided to get the postal stationery printed at private presses;

(e) if so, the details thereof;

(f) whether the output of the two security presses could considerably be increased by Proper management, rationalisation modernisation and introduction of new technologies; and

(g) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY):
(a) to (g) The information is being collected and shall be laid on the Table of the House.

FOREIGN EXCHANGE TRANSACTIONS

7514. PROF. UMMAREDDY VENKATESWARLU : Will the Minister of FINANCE be pleased to state :

(a) whether the Reserve Bank of India is planning to set up a clearing house for foreign exchange transactions;